

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-37/2013/4073/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. K. Sharma,
District & Sessions Judge,
Golaghat.

Dated Guwahati the 5th November, 2020.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter dtd. 03.11.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 05.11.2020, 06.11.2020 and 07.11.2020 along with station leave permission w.e.f the morning of 05.11.2020 till the morning of 09.11.2020. The Addl. District & Sessions Judge, Golaghat and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

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JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-37/2013/4074/A dated 5.11.2020

Copy forwarded for information to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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